

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO.133 OF 2021**

**IN THE MATTER OF**

Tribunal on its own motion- Suo moto "VCK"  
Leaders Joins Chorus against illegal dumping  
of Medical waste - Applicant(s)

Vs

The Chief Secretary to Govt. of  
Tamil Nadu, Govt. Secretariat  
Fort St. George, Chennai  
Tamil Nadu 600 009  
& 12 others

- Respondent(s)

**AFFIDAVIT OF THE 7<sup>TH</sup> RESPONDENT**

I, Sathiaseelan Son of M.Mallaian, aged 56 years,  
Divisional Engineer (H) Construction and Maintenance  
having office at No.2, Periyar Nagar, Chengalpattu, 603  
001, do hereby solemnly affirms and sincerely state as  
follows:

1. I am the 7<sup>th</sup> respondent herein and as such I am well acquainted with the facts and circumstances of the case from the available records. I am filing this affidavit for the 6<sup>th</sup> respondent also.
2. The allegation contained in the petition except those that are specifically admitted herein put the petitioner strict proof of them
3. The Subject location of DLF Housing Complex at Thalambur is located far away (2.00km away) from the Highway maintained road of km 28/4 of Chennai-Mamallapuram road to Karanai H/C Road. Further the subject location of Kelambakkam is

also located nearly 500m away from Rajiv Gandhi Salai. They were not falling within our Jurisdiction.

4. After receiving the Hon'ble Tribunal Order, subject locations were inspected by Highways authorities. During the Inspection on 19.7.2021 the local public confirmed that the medical waste were already removed from the above said locations.
5. Please find enclosed photo snaps that to prove that the biomedical waste were removed from above locations.

Advocate  
MS 2874/2018  
436 Adal Hall Chambers  
Madras High Court  
Chennai

Advocate for 7<sup>th</sup> Respondent

M. S. L.  
7<sup>th</sup> Respondent

I, the respondent herein do hereby declare that best of my knowledge, belief and information and I signed this counter on 26<sup>th</sup> July 2021 at Chennai

M. S. L.  
7<sup>th</sup> Respondent

VISIT BY THE DEPARTMENT AT THALAMBUR  
HIGHWAY ON 19 JULY 2021.



VISIT BY THE DEPARTMENT AT KELAMPATAN  
A/C ROAD ON 19 JULY 2021

